

Large Paper Mills

627. SHRIMATI JAYANTI PATNAIK : Will the Minister of INDUSTRY be pleased to state :

(a) the number of large paper mills in the country at present;

(b) whether Government propose to create additional capacity during the Seventh Five Year Plan; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) There are 29 integrated large size paper mills (as on 1.1.1986) in the country having an installed capacity of above 20,000 tonnes each for manufacture of pulp and paper and paperboard.

(b) and (c). Besides the existing installed capacity in the country, an additional capacity of 32.57 lakh tonnes has been approved as on 1.4.1986 by way of Industrial Licences/ Letters of Intent/Registration with DGTD and Sectt. for Industrial Approvals which is under various stages of implementation.

Production hit by deficit of Coke

628. SHRI SOMNATH RATH : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware of the fact that on account of deficit of coke the production of many industries has gone down; and

(b) if so, steps taken in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) and (b). Production of coke has registered a positive growth during 1985-86 and 1986-87 (Apri-May) and there is no evidence to show that production of many industries has gone down on account of deficit of coke. Every effort is being made to

maintain increasing trend in production of coke.

Offshore oil drilling in Orissa

629. SHRI SOMNATH RATH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Oil and Natural Gas Commission has commenced offshore drilling operations in Orissa and if so, the particulars of locations; and

(b) whether there is any proposal to commence drilling at other places during the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) (a) and (b). Oil and Natural Gas Commission are not operating in Orissa offshore.

Oil India Limited have so far drilled 8 wells in Mahanadi offshore; 1 is under drilling and 5 more wells are proposed to be drilled offshore in the 7th Plan. Oil India Limited also propose to drill 8 wells onland in Orissa during the VII Plan.

Offer to foreign oil companies to participate in oil exploration in India.

630. SHRI CHINTAMANI PANI GRAHI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether some officers of his Ministry went on a global selling tour recently to U. S. A. to attract foreign oil companies to involve them in reaching higher levels of production in the field of oil in the country; and

(b) if so, the details of the terms offered to foreign companies and the success achieved so far ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND THE MINISTER OF STATE IN THE MINI-

STRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) :

(a) A high level Indian delegation led by the then Minister of State of Petroleum and Natural Gas visited the U. K. and the U. S. A. to make the presentations at London and Houston respectively to the international oil companies for the third round of exploration licensing in the Indian offshore.

(b) The contract will be in the form of production sharing with :

The possibility of a seismic option.

No signature or production bonus.

No royalty payment.

No minimum expenditure commitment.

No limit on the allocation of annual production for recovery of cost.

Profit oil share based on post tax rates of return or multiples of investment recovered.

No ring fencing of blocks for corporate tax purposes.

Suitable provisions for production and pricing of gas.

Corporate income tax at 50 per cent.

Purchase of production for domestic consumption to be at international market price.

Companies may bid for one or more blocks, singly or in association with other companies.

Assignments would be permissible.

Response in terms of sale of basin and block data has been satisfactory. Last date for receipt of bids is 1.12.1986.

Benzene plant in Cochin

631. PROF. K. V. THOMAS : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have taken any final decision regarding the establishment of Benzene plant in Cochin by the Cochin Oil Refineries; and

(b) whether Hindustan Organic Chemicals and Kerala State Industrial Development Corporation are also applicants for a Benzene-Toluene plant at Cochin ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) Approval has been accorded to M/s Cochin Refineries Limited for installation of an Aromatics Plant with facilities for production of 87,200 tonnes per annum of benzene at Cochin.

(b) M/s Kerala State Industrial Development Corporation Limited had applied for a Benzene-Toluene Plant at Cochin.

Addition to power generation capacity in Kerala

632. PROE. P. J. KURIEN : Will the Minister of ENERGY be pleased to state :

(a) the total power generation capacity which is going to be added in Kerala during the Seventh Five Year Plan;

(b) the total allocation made for this purpose; and

(c) the details of the plan made together with the completion schedule of the projects to be undertaken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : (a) and (c). A capacity addition of 530 MW is envisaged during the Seventh plan period from the following projects in Kerala :